## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/112/2016

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

**UNDER SECTION** 

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

CHANDRA PRAKMU For Respondent

## **ORDER**

Representing counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal today as he is indisposed. Counsel for respondent present. Both the counsels prayed for time for making submissions. Time is enlarged at request. Put up on 05.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)